

ITEM NO.1503

Court 4 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1213/2020

KUSH KALRA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09-12-2020 This petition is listed today for pronouncement of Judgment.

For Petitioner(s) Mr. Chinmoy Pradip Sharma, Adv.
Mr. Irfan Hasieb, Adv.
Mr. Puneet Taneja, AOR

For Respondent(s) Mr. Gurmeet Singh Makker, AOR
Mr. Chirag M. Shorff, Adv.
Ms. Abhilasha Bharti, Adv.

Hon'ble Mr. Justice Ashok Bhushan pronounced the Reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice R. Subhash Reddy and Hon'ble Mr. Justice M.R. Shah.

The Writ Petition is disposed of in terms of signed Reportable judgment.

(RAJNI MUKHI)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER

(Signed Reportable judgment is placed on the file)